

NOTICE

HCG-01/2026

It is hereby notified that **on 25.09.2026;**

- (1) Hon'ble Mr. Justice Bhargav D. Karia would not be available for Judicial as well as Administrative work.
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice A. S. Supehia and Hon'ble Ms. Justice Vaibhavi D. Nanavati) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Bhargav D. Karia and Hon'ble Mr. Justice Nirzar S. Desai.)
- (3) Hon'ble Mr. Justice Nirzar S. Desai would sit Single and take up the notified matters.

By Order of Hon'ble the Chief Justice

Sd/-

Registrar (Judicial)